

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.08.2021

**ORDER NO. 113 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 88 of 2021 for **CESTAT, Kolkata** on **17.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 17.09.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President	Difference of opinion matter in ST/506/2012 National Enterprises vs. CCE & ST, BBSR-II

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar